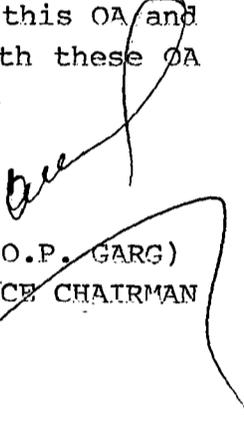


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. _____

B.L. Sogan **Versus** Union of India & Others

Date of Order	Orders
14.3.2002	OA 102/2002 with MA 71/2002 Mr. P.N. Jatti, Counsel for the applicant. The learned counsel for the applicants states that he does not want to press this OA and MA and wants to withdraw the same. Both these OA and MA are dismissed as withdrawn.  (A.P. NAGRATH) MEMBER (A)  (O.P. GARG) VICE CHAIRMAN

Handwritten notes in left margin:
14/3/02
A.P. Nagrath